GOVERNMENT OF INDIA AGRICULTURE LOK SABHA

UNSTARRED QUESTION NO:760 ANSWERED ON:10.12.2013 DAMAGE TO CASH CROPS Mukherjee Shri Abhijit

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether hailstorms and untimely rains in various parts of the country have damaged the cash crops and other crops, particularly in West Bengal:
- (b) if so, the details thereof;
- (c) whether the Government has provided financial aid to the affected States to help them face the impact of the hailstorms/untimely rains;
- (d) if so, the details of funds sanctioned and released to the affected States, State-wise; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FOOD PROCESSING INDUSTRIES (SHRI TARIQ ANWAR)

(a) to (e): In the wake of natural calamities of severe nature, which includes hailstorm, State Governments are required to submit a memorandum to the Central Government for financial assistance from National Disaster Response Fund (NDRF). As such government of West Bengal has not submitted any memorandum seeking relief assistance on account of crop damages due to hailstorm.

State Governments are empowered to initiate necessary relief measures in the wake of natural calamities, including hailstorm, from State Disaster Response Fund (SDRF), which is readily available with them. Government of India supplements the efforts of the State Governments by providing requisite financial and logistic support, over and above SDRF, from National Disaster Response Fund (NDRF) for natural calamities of severe nature as per established procedure and extant norms.